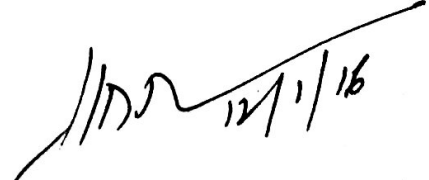


**SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II**

**The following amounts are available for disbursement to concerned party(ies) in  
respective matters pursuant to this Hon'ble Courts Orders.**

S.NO.	MATTER NO.	CAUSE TITLE	SECTION	Date of order	payment to be made to	AMOUNT LYING (Rs.)	Amount Lying in Non Interest A/c 'Or' in Fixed Deposit
1	T.P. (C.) NO. 1847/2014	SITA THOMAS 'VS' SHIMMY THOMAS	XVIA	21.09.2015	PETITIONER-WIFE	25,000/-	Non-Interest
2	T.P. (C.) NO. 980/2014	VIDYA RAMCHANDRA DESAI 'VS' RAMCHANDRA ANPATRAO DESAI	XVIA	07/01/15	PETITIONER-WIFE	10,000/-	Non-Interest
3	CIVIL APPEAL NO. 6907/2015	NEW INDIA ASSURANCE CO. LTD 'VS' JULISMON TARIANG	XVII	14.09.2015	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
4	CIVIL APPEAL DAIRY NO. 25945/2015, (CA. NO. 8023/2015)	ORIENTAL INSURANCE CO. LTD. & ANR. 'VS' PADMAVATHY VENKATESH	XVII	18.09.2015	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
5	CIVIL APPEAL NO. 8423/2015	GRANITE GATE PROPERTIES PVT. LTD. AND ORS. 'VS' LOTUS PANACHE WELFARE ASSOCIATION	XVII	16.10.2015	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
6	CIVIL APPEAL NO. 5167/2015	S.C. NURSING HOME & ORS. 'VS' R.P. UNNIYAL & ORS.	XVII	02/07/15	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
7	CIVIL APPEAL NO. 10433/2013	MAHASHYA CHUNNI LAL SAR. BAL MAN. S.S.S & ORS 'VS' MADAN LAL ARORA	XVII	24.11.2015	RESPONDENT	10,00,000/-	Non-Interest
8	CIVIL APPEAL NO. 8812/2015	UNITECH RELIABLE PROJECTS PVT. LTD. 'VS' DEWAN ASHWANI AND MS. ANURADHA NATARAJA AND ORS.	XVII	09/10/15	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
9	CIVIL APPEAL NO. 8452-53/2011	NATIONAL INSURANCE CO. LTD. 'VS' SHAFEEQ AHMED & ANR. ETC. ETC.	IV-A	09/05/15	RESPONDENTS	2,40,200/- '4' INTEREST	FD

  
AR-cum-DDO,  
SUPREME COURT OF INDIA  
